COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 5 OF 2016 &</u> IA NOs. 531 OF 2016 & 309 OF 2017

Dated: 26th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

M/s Singareni Collieries Co. Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Rhea Luthra for R-2

Ms. D. Bharathi Reddy Ms. Vidyottma for TSERC

Mr. K.V. Mohan

Mr. K.V. Balakrishna for APERC

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for further hearing on **20.11.2017**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vg